

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
LOK SABHA
UNSTARRED QUESTION NO- 433
ANSWERED ON- 02.02.2026

Social Audits under PM POSHAN

433. Shri Kesineni Sivanath:

Will the Minister of EDUCATION be pleased to state:

- (a) whether States are advised to conduct social audits under the PM POSHAN scheme every year in the country;
- (b) if so, whether the Central Government monitors the social audits conducted by the States under the scheme;
- (c) if so, the number of social audit conducted during the last five years under the scheme, State-wise and year-wise;
- (d) the number of social audits conducted in the country particularly in Andhra Pradesh under the scheme from the year 2019 to 2024, district-wise and year-wise;
- (e) whether the Government has any plan to introduce mechanisms to monitor social auditing mechanisms of the States, if so, the details thereof;
- (f) whether any incentives are being planned to be provided for States to conduct social audits; and
- (g) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (d): Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Scheme is one of the foremost rights based Centrally Sponsored Scheme implemented in partnership with the States and Union Territories (UTs) for providing one hot cooked and nutritious meal to all children studying in Bal Vatika (just before class-I) and classes I to VIII of Government and Government-aided schools. The overall responsibility for providing hot cooked and nutritious meal to the eligible children lies with the State Governments and Union Territory Administrations.

As per the extant guidelines of the PM Poshan Scheme States/UTs are required to conduct Social Audit in all districts in at least 20 schools or 2% of the schools, whichever is higher for each district. The responsibility for taking action and ensuring compliance on the Social Audit findings rests with the State/ UTs.

The State/ UT-wise number of social audits conducted during last five years is at **Annexure-I**. Social audits conducted in Andhra Pradesh under the scheme from the year 2019 to 2024, district-wise and year-wise are at **Annexure-II**.

(e) to (g): The scheme also provides elaborate monitoring mechanism i.e. Empowered Committee under the Chairpersonship of Hon'ble Union Education Minister, Programme Approval Board (PAB) under the Chairpersonship of Secretary (DoSE&L), State Steering-cum-Monitoring Committee under the Chairpersonship of Chief Secretary, District level Steering-cum- Monitoring Committee under the Chairpersonship of District Collector. The PM Poshan Guidelines provides a District Level Committee under the Chairmanship of senior most Member of Parliament (MP) of the district to monitor the scheme on quarterly basis.

Programme Approval Board (PAB) of PM Poshan under the Chairpersonship of Secretary (DoSE&L) monitor the social audits conducted by each State/ UT in previous financial year and also approve the proposals of States/ UTs to conduct social audits in the current financial year as per the PM Poshan Guidelines. PAB also advise the States/ UTs to draw annual calendar of activities to conduct the Social Audit and share the Social Audit report and action taken report. Expenditures on Social Audit are met from the MME component of the Scheme.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 433 FOR 02.02.2026 ASKED BY HON'BLE MP SHRI KESINENI SIVANATH REGARDING SOCIAL AUDITS UNDER PM POSHAN.

State/ UT-wise number of social audits conducted during last five years

S.No.	States/UTs	Number of Social Audits carried out				
		2020-21*	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	0	0	52	520	900
2	Arunachal Pradesh	0	0	120	560	560
3	Assam	0	447	1005	942	932
4	Bihar	0	0	11	753	553
5	Chhattisgarh	0	28250	22251	36270	1097
6	Goa	0	48	0	41	42
7	Gujarat	0	60	194	323	11413
8	Haryana	0	0	0	0	60
9	Himachal Pradesh	0	65	207	248	473
10	Jharkhand	0	6817	1031	1035	745
11	Karnataka	0	93	1095	800	809
12	Kerala	0	0	280	450	308
13	Madhya Pradesh	0	45483	50462	2600	2600
14	Maharashtra	0	2523	1802	0	4278
15	Manipur	0	5	20	20	100
16	Meghalaya	0	1415	306	213	280
17	Mizoram	0	80	220	0	80
18	Nagaland	0	40	16	32	21
19	Odisha	0	0	0	600	1080
20	Punjab	0	120	0	238	540
21	Rajasthan	0	50	2396	589	459
22	Sikkim	0	0	0	0	100
23	Tamil Nadu	0	5	0	0	954
24	Telangana	0	0	66	660	660
25	Tripura	0	160	160	160	160
26	Uttar Pradesh	0	0	1500	1575	2365
27	Uttarakhand	0	143	162	146	284
28	West Bengal	0	0	400	5405	5441
29	A&N Islands	0	0	0	0	65
30	Chandigarh	0	26	21	20	25
31	D&N and D & Diu	0	70	94	88	60
32	Delhi	0	170	0	375	418
33	Jammu & Kashmir	0	270	18142	18142	400
34	Ladakh	0	0	270	40	40
35	Lakshadweep	0	0	10	0	7
36	Puducherry	0	0	0	0	293

*Social audits were not conducted during the year 2020-21 due to the COVID-19 pandemic

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 433 FOR 02.02.2026 ASKED BY HON'BLE MP SHRI KESINENI SIVANATH REGARDING SOCIAL AUDITS UNDER PM POSHAN.

Social audits conducted in Andhra Pradesh under the scheme from the year 2019 to 2024
district-wise and year-wise

S.No.	Name of the District	2019-20*	2020-21*	2021-22*	2022-23	2023-24	2024-25
1	SRIKAKULAM	0	0	0	2	20	34
2	MANYAM	0	0	0	2	20	26
3	VIZIANAGARAM	0	0	0	2	20	31
4	VISAKHAPATNAM	0	0	0	2	20	20
5	ASR	0	0	0	2	20	57
6	ANAKAPALLI	0	0	0	2	20	33
7	KAKINADA	0	0	0	2	20	27
8	EAST GODAVARI	0	0	0	2	20	20
9	KONASEEMA	0	0	0	2	20	25
10	ELURU	0	0	0	2	20	29
11	WEST GODAVARI	0	0	0	2	20	28
12	KRISHNA	0	0	0	2	20	27
13	NTR	0	0	0	2	20	20
14	GUNTUR	0	0	0	2	20	25
15	PALNADU	0	0	0	2	20	35
16	BAPATLA	0	0	0	2	20	28
17	PRAKASAM	0	0	0	2	20	41
18	SPSR NELLORE	0	0	0	2	20	61
19	TIRUPATI	0	0	0	2	20	31
20	CHITTOOR	0	0	0	2	20	47
21	ANNAMAYYA	0	0	0	2	20	43
22	YSR KADAPA	0	0	0	2	20	56
23	SRI SATYASAI	0	0	0	2	20	32
24	ANANTHAPURAM	0	0	0	2	20	36
25	KURNOOL	0	0	0	2	20	51
26	NANDYAL	0	0	0	2	20	37
	TOTAL	0	0	0	52	520	900

**Social audits were not conducted by the Government of Andhra Pradesh during the years 2019-20 to 2021-22 due to the COVID-19 pandemic*